

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.239 - IA/1108(AHM)2023
in
CP(IB) 750 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Durst (India) Pvt Ltd
V/s
Sungraica Tiles Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 16/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the SRA : Mr. Monaal Davawala Adv. in IA 1108 of 2023
For the Applicant : Mr. Vinodkumar Shah, PCA in IA 103 of 2024
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv

ORDER

IA/1108(AHM)2023

Learned Counsel for the applicant submitted that he has filed written submission.
Learned Counsel for the Income Tax Department is directed to file detailed affidavit
within one-week.

List for further consideration on 05.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)